## APPENDIX-6J JURISDICTION OF SPECIAL ECONOMIC ZONES

## (Please see Para 6.34 of HBP)

S.	Designation	Address/Phone/Fax/E-mail/Website	Territorial Jurisdiction
<b>No.</b>	Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Asstt. Development Commissioner	SEEPZ-SEZ,Andheri (East), Mumbai – 400096, Maharashtra Fax –022-8291385/ 02228291385 E-mail : dcseepz-mah@nic.in Ph-022-28290856/28294746 Website- www.seepz.gov.in	Units situated in Santa Cruz SEZ and approved EOU/SEZs located in Maharashtra, Goa, Daman and Diu, Dadra and Nagar Haveli
2	Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Asstt. Development Commissioner	KASEZ, Gandhidham,Kutch-370230, Gujarat. FAX: 02836-252194 E-mail: zonaldckandla@gmail.com Ph02836-252475 Website—www.kasez.com	Units situated in Kandla and Surat SEZs and approved EOU/SEZs located in Gujarat
3	Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Asstt. Development Commissioner	MSEZ, Administrative Office Building, National Highway 45, Tambaram, Chennai- 600045, Tamil Nadu FAX: 04422628218 E-mail: dc@mepz.gov.in Ph044-22628220/30 Website-www.mepz.gov.in	Units situated in Madras Special Economic Zone and approved EOU/SEZs located in Tamil Nadu, Andaman & Nicobar Islands, Union Territory of Pondicherry, excluding Mahe and Yanam
4	Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Asstt. Development Commissioner	CSEZ, Kakkanad, Cochin – 682030, Kerala FAX: 04842413111/222 Email: dc@csez.gov.in/ office@csez.gov.in Ph0484-2413074 Website-www.csez.com	Units situated in Cochin SEZ and approved EOU/SEZs located in Kerala, Karnataka, Lakshadweep and Mahe
5	Development Commissioner/ Joint Development Commissioner/ Deputy Development Commissioner/ Asstt. Development Commissioner	VSEZ, Admn. Office Bldg., Duvvada Visakhapatnam – 530046 Andhra Pradesh Fax: 0891-2708255 E-mail: devcommvsez@yahoo.com Ph0891-2587555 Website-www.vsez.gov.in	Units situated in Visakhapatnam Special Economic Zone and approved EOU/SEZs located in Andhra Pradesh, Telangana, Chattisgarh and Yanam.
6	Development Commissioner/ Joint Development Commissioner/ Deputy Development	NSEZ, Noida Dadri Road, Phase II, Noida Distt., Gautam Budh Nagar – 201305 (UP) Fax: 0120-2567276/2562314 E-mail: dc@nsez.gov.in Ph0120 256270/3021444- 46 Website-www.nsez.gov.in	Units situated in Noida Special Economic Zone and EOU/SEZs situated in Delhi, Uttar Pradesh, Uttarakhand, Punjab,

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	Commissioner/ Asstt.		Haryana, Himachal
	Development		Pradesh, Jammu &
	Commissioner		Kashmir, Rajasthan,
			Madhya Pradesh, and
			Chandigarh
7	Development	FSEZ, 2nd MSO Building, 4th Floor, Nizam Place,	Units situated in Falta
	Commissioner/ Joint	234/4, AJC Bose Road, Kolkata- 700020	Special Economic Zone
	Development	FAX: 033-22873362	and EOU/SEZs situated
	Commissioner/ Deputy	E-mail: I: fsez@nic.in	in West Bengal, Orissa,
	Development	Ph033-22872263/22874092 Website-	Bihar, Jharkhand,
	Commissioner/ Asstt.	www.fsez.gov.in	Assam, Tripura,
	Development		Manipur, Meghalaya,
	Commissioner		Nagaland, Mizoram,
			Sikkim and Arunachal
			Pradesh.
8	Development	Index Chariel Fernamia Zana Caster II Bithamanu	Units situated in Indore
0	Development Commissioner/ Joint	Indore Special Economic Zone, Sector – II, Pithampur Distt. Dhar Madhya Pradesh	Special Exonomic Zone
	Development	Tel: 07292-256532	and EOU/SEZs situated
	Commissioner/ Deputy	Email – sezindore@yahoo.co.in,	in Madhya Pradesh.
	Development	Website – https://indoresez.gov.in/	
	Commissioner/ Asstt.		
	Development		
	Commissioner		